

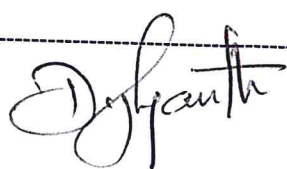

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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.105/BB/2017	-	For filing objections	Rule-7 of IB	Mack Telecom Services Pvt. Ltd. Vs Mr. Ganesh Das

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	K. DUSHYANTHA KUMAR 9341223937	Petitioner Corporate Debtor	
	Jeenuddh .T. 8880345588	Operational Creditor NO. 15	

ORDER

Counsel for Petitioner is present. Counsel for Operational Creditor M/s. TCS Company is present. Again he requested time for filing objections. Time extended as a last chance. List it on 06.03.2018. No adjournment will be given.


Member (T)


Member (J)